

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 05<sup>th</sup> January, 2018  
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTIONS</b>				
1.	Original Application No. 98/2017(CZ) <b>(M.A.No.476/17)</b> <b>(M.A.No.542/17)</b>	Niranjan Singh & 2 Ors. Vs State of Madhya Pradesh & Anr.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 76/2017(CZ) <b>(M.A.No.334/17)</b> <b>(M.A.No.535/17)</b>	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	
<b>FOR ADMISSION</b>				
3.	Review Application No. 11/2017(CZ) in O.A. No. 93/2016(CZ)	Nature Club of Rajasthan Vs Union of India & Ors.	Mr. Shantanoo Saxena, Adv.	
4.	Original Application No. 142/2017(CZ) <b>(M.A.No.506/17)</b>	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv. for Applicant	
<b>FOR COMPLETION OF PLEADING</b>				
5.	<b>Original Application No. 195/2014(CZ)</b>	<b>Sanjeev Dutta &amp; Anr.</b> <b>Vs.</b> <b>National Thermal Power Corporation Ltd. &amp; 9 Ors.</b>	Mr. Shaurabh Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Santanoo Saxena, Adv. Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6	
6.	<b>Original Application No. 196/2014 (CZ)</b>	<b>Rashmi Singh</b> <b>Vs.</b> <b>National Thermal Power Corporation Ltd. &amp; 8Ors.</b>	Mr. Saurabh Sharma, Adv. Mr. Rahul Choudhary, Adv. Mr. OmShankarShrivastava, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
7.	Original Application No. 101/2017(CZ)	Shailendra Jain Kanje Vs State of MP & 6 Ors.	Mr. K.P.Shrivastava, Adv. Mr. Om Shankar Srivastava, Adv. Mr. Akash Ambedkar, Adv.	
8.	Original Application No. 55/2017(CZ) <b>(M.A.No.372/17)</b>	Nitin Tiwari Vs Navin Jain & 4 Ors.	Mr. Nitin Prasad in Person, Applicant in person. Mr. Sachin K. Verma, Adv.	

9.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
10.	Appeal No. 07/2016(CZ)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv. Mr. Shires Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
11.	Original Application No. 53/2015(CZ)	Vijay Tiwari Vs. President & The Chief Municipal Officer, Shivpuri (MP)	Mr. Vijay Tiwari, Applicant in person Mr. Saroj Kumar Verma, Adv. Mr. Arvind Verma, Adv. Mr. Jatin Rohit Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
<b>FOR COMPLIANCE</b>				
12.	Original Application No. 143/2015(CZ) <b>(M.A.No.1066/16)</b>	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	

**Note :** Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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